

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 33(ND)13
CA. NO.

CORAM:


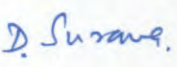

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE COMPANY: M/s. Shiv Kuamr Jain & Ors. V/s. M/s. Spell Organics Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

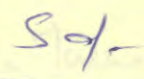
<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rakesh Sinha	Advocate	For the Petitioners	
2.	Dhruv Susana	Advocate	Petitioner	
3.	Dinesh Kumar Gupta	Advocate	Respondent	

ORDER

A request for adjournment has been made by ld. counsel for the Respondent to address the arguments on the Petitioner's application for amendment, i.e. CA No. 49/16 .

2. To come up on 23.05.2017 for disposal.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]